

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2443
ANSWERED ON 06/08/2024**

HOUSING PLUS UNDER PMAY-G

2443 SHRI KULDEEP INDORA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether almost all the applicants under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) got the benefit of the yojana during the year 2011 and if so, the details thereof;**
- (b) whether 48390 people had their names in the 2018 list of Housing Plus under PMAY-G out of which only 17266 people could get the benefit of this scheme while 31124 applicants were not given houses or their names were removed from the list and if so, the details thereof;**
- (c) whether the Government will take initiative to provide houses to the rest of the people included in the list;**
- (d) if so, the time frame for the same; and**
- (e) whether efforts will be made to provide houses to the listed applicants under some other scheme?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) & (b): In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities. Under PMAY-G, the overall mandated target of 2.95 crore houses has already been allocated to States/UTs, against which more than 2.946 crore

houses have already been sanctioned to the beneficiaries and over 2.64 crore houses have already been completed as on 01.08.2024.

The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. These parameters/criteria was applied on SECC 2011 database to identify eligibility of beneficiary under PMAY-G. Further, the Government conducted Awaas+ survey through States/UTs during January 2018 to March 2019 to identify those beneficiaries who claimed to have been left out under the SECC 2011 survey and thus prepared an additional list of potentially eligible beneficiaries. During Awaas+ survey, a total of 3.90 crore potentially eligible households were registered by the States/UTs and after remanding/verification by Gram Sabhas, a total of 2.79 crore were found potentially eligible by the States/UTs. Of the overall mandate of 2.95 crore households, 2.04 crore beneficiary households have been identified from SECC 2011 survey database and to fill the gap of 91 lakh households (2.95-2.04), Awaas+ survey database was utilized after following due verification process by Gram Sabhas and Appellate Process thereafter.

No application from households is required under PMAY-G as beneficiaries have been identified from the PWL of PMAY-G based on SECC 2011 and finalised Awaas+ list.

(c) to (e): The Union Government has announced the additional 2 crore houses under PMAY-G to be constructed in the next five years from FY 2024-25 to FY 2028-29 to meet the arising housing requirements due to increase in the number of families in rural areas across the country.
